

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

53/14(1)/ND/2018

IN THE MATTER OF:

M/s Johnson Leather World Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 14(1)

Order delivered on 19.09.2018

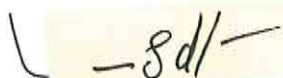
Coram:

Ms. Ina Malhotra,
Hon'ble Member (Judicial)
V.K.Subburaj,
Hon'ble Member (Technical)

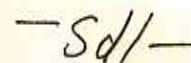
For the Petitioner/Applicant :
For the Respondent :
For the ROC : Mr. Kusum Yadav, Advocate

ORDER

Arguments heard. Orders reserved.



(Dr. V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(Ms. INA MALHOTRA)
MEMBER (JUDICIAL)